

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**
- 4. Shri A.H. Jung, Member**

Petition No. 3/2005

In the matter of

Implementation of the order dated 6.9.2004 against petition No. 13/2004 and revised petition No. 40/2000 and 110/2000 regarding transmission tariff in North Eastern Region effective from 1.2.2000 to 31.3.2004.

And in the matter of

Power Grid Corporation of India Limited	Petitioner
Vs		
1. North Eastern Regional Electricity Board, Shillong		
2. North Eastern Electric Power Corporation Ltd., Shillong		
3. National Hydro Electric Power Corporation Ltd. Faridabad.		
4. Assam State Electricity, Guwahati		
5. Meghalaya State Electricity Board, Shillong		
6. Power Department, Govt. of Arunachal Pradesh, Itanagar		
7. Power & Electricity Department, Govt. of Mizoram, Aizawl		
8. Electricity Department, Govt. of Manipur, Imphal		
9. Department of Power, Govt. of Nagaland, Kohima		
10. Department of Power, Govt. of Tripura, Agartala	Respondents

The following were present:

None appeared.

**ORDER
(DATE OF HEARING: 4.10.2005)**

The petition was last heard on 4.8.2005. In terms of order dated 1.9.2005, the petition was notified for hearing on 4.10.2005. A copy of the order was sent to the parties by speed post under letter dated 2.9.2005. However, none has appeared.

2. List again on 24th November 2005.

**Sd/-
(A.H. JUNG)
MEMBER**

**Sd/-
(BHANU BHUSHAN)
MEMBER**

**Sd/-
(K.N. SINHA)
MEMBER**

**Sd/-
(ASHOK BASU)
CHAIRMAN**

New Delhi dated the 7th October 2005